## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## D.A.No.564/97

Friday, this the 25th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

S Shive Swamy,
Assistant Labour Commissioner(Central),
Kalathiparambil Road,
Ernakulam, Cochin-16. - Applicant.

By Advocate Mr CS Ajith Prakash

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- Union of India represented by Secretary, Ministry of Labour, Shram Shakthi Bha van, Rafi Marg, New Delhi-110 001.
- Chief Labour Commissioner (Central),
   Shram Shakthi Bhavan, Rafi Marg,
   New Delhi-110 001.
- 3. SN Mishra,
  Assistant Labour Commissioner(Central)
  Raipur, Madhya Pradesh.
- 4. O Ramana Kumar,
  Assistant Labour Commissioner
  (Central), 6/7 Crescent Road,
  High Grounds, Bangalore.
- 5. BS Daggal, Labour Officer, Central Public Works Department, Bhopal.
- 6. BRS Reddy,
  Labour Officer,
  Aeronautical Development Establishment,
  Indira Nagar, Bangalore. Respondents

By Advocate Mr S Radhakrishnan, ACGSC(for R.1 &2 )

The application having been heard on 25.4.97 the Tribunal on the same day delivered the following:

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HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the matter was argued for quite some time, the learned counsel for applicant seeks leave to withdraw the application with liberty to take up his case with departmental authorities. The prayer is granted and the application is dismissed as withdrawn. No costs.

Dated, the 25th April, 1997.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

trs/254